of Rs. 50 crores to be stepped up to Rs. 200 crores and more for the implementation of the rural housing and development programme. A decision on this recommendation has not yet been taken.

International Conference on Education and Training of Engineers and Technicians

124. SHRI BHUPESH GUPTA :

SHRI YOGENDRA SHARMA :

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether Government's attention has been drawn to the deliberations of an International Conference held in New Delhi on the Education and Training of Engineers and Technicians sponsored by UNESCO recently; and

(b) if so, what are the important suggestions made at the Conference ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) The International Conference on the Education and Training of Engineers and Technicians held in New Delhi from April 20-26, 1976, at the invitation of the Government of India was organised by UNESCO.

(b) The recommendations made at the Conference have not been received from UNESCO.

Allotment of House Sites

125. SHRI BHUPESH GUPTA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of people who have been allotted house sites since the proclamation of emergency.

(b) whether Government have received any representations from the metropolitan cities for increasing the grants from the Centre for constructing houses;

(c) if so, what is the amount of grants sanctioned by the Central Government so far;

(d) whether Government are aware of the annual demand for houses in Calcutta, Madras, Delhi and Bombay; and

(e) if so, what are the details in this regard ?

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHURAMAIAH) : (a) Whereas the reports received from the State Governments upto the end of June, 1975 indicated that the number of families who were allotted housesites was about 3.2 million the reports received from them upto the end of March, 1976 indicate that this number has gone upto about 6.1 million. No precise information regarding the number of families actually allotted house sities since the proclamation of emergency is available.

(b) No such representation has been received in this Ministry.

(c) Does not arise.

(d) and (e) According to an estimate made by the National Buildings Organisation the housing shortage in urban areas at the beginning of the Draft Fifth Five Year Plan was 3.8 million units. City-wise statistics could not be worked out due to non-availability of necessary data.

126. [*Transferred to the 25th May*, 1976.]

Violation of Vegetable Oil Products Control Order

127. SHRI SANAT KUMAR RAHA : Will the Minister of AGRICULTURE and IRRIGATION be pleased to state :

(a) whether Government have received any complaints regarding violations of the Vegetable Oil Products Control Order by the Vanaspati Industry; and

(b) if so, what are the details thereof and what action has been taken against the offenders ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN) : (a) and (b) Complaints alleging use of mustard oil, which is not permitted in the manufacture of vanaspati, were received and after investigation and analysis, the State Governments have been asked to initiate proceedings for violation of the VOP Control Order 1947 and Essential Commodities Act, 1955 against the erring Companies.

Also, due to very limited availability of cottonseed oil during the last six months, the vanaspati industry has been using groundnut oil at higher levels than the